

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 379 of 2018

IN THE MATTER OF:

Satori Global Ltd & Anr. ...Appellants

Vs

Shailja Krishna & Ors. ... Respondents

Present:

Appellants: Mr. Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocate.

Respondents: Mr. Bimal Bhabhda, Advocate for R-1.

Mr. Krishnendu Datta, Mr. Ujjal Banerjee and Mr. Akash Khurana, Advocates for R-4.

With

Company Appeal (AT) No. 395 of 2018

IN THE MATTER OF:

Manjula Jhunjhunwala ...Appellant

Vs

Shailja Krishna & Ors. ... Respondents

Present:

Appellants: Mr. Krishnendu Datta, Mr. Ujjal Banerjee and Mr. Akash Khurana, Advocates.

Respondents: Mr. Bimal Bhabhda, Advocate for R-1.

Mr. Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocate for R-2 & 4.

ORDER

11.09.2019: Heard further arguments of Mr. Arun Kathpalia, learned senior counsel for the Appellant in Company Appeal (AT) No. 379 of 2018 in part. Hearing remained inconclusive.

Post both the appeals 'for further hearing' on **12th September, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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